

Central Reserve Police and Border Security Force Personnel during their deployment to help the civil administration have been brought to the notice of Government from time to time; and

(b) if so, what steps Government have taken to check such incidents?

**THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):**

(a) and (b) A few complaints have been received from time to time. Whenever complaints are received against B.S.F./C.R.P. personnel, necessary inquiries are made by senior officers and the guilty are duly punished, to deter recurrence of such incidents.

**Simplification of procedure of clearance by the Intelligence Bureau of persons going abroad on Conferences**

**237. SHRI SYED AHMAD HASHMI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that security clearance by the Intelligence Bureau of delegates going abroad for attending Seminars and Conferences takes a long time and in some instances they have to cancel their visits at the eleventh hours;

(b) if so, whether Government propose to simplify the procedures in this regard?

**THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):**

(a) and (b) In the interest of national security and friendly relations with foreign powers certain checks are made on certain categories of persons going abroad. It is not in public interest to disclose the details.

**Strike by Port and Dock workers**

**238. SHRI YOGENDRA SHARMA:**  
**SHRI LAKSHMANA MAHA-**  
**PATRO:**

**SHRI JAGJIT SINGH**

**ANAND:**

**SHRI BHOLA PRASAD:**

Will the PRIME MINISTER be pleased to refer to answer to Starred Question 270-B given in the Rajya Sabha on 23rd June, 1977 and state the outcome of the recent talks with the representatives of the Port and Dock workers regarding revision of their wages?

**THE PRIME MINISTER (SHRI MORARJI R. DESAI):** The talks held by the Minister of Parliamentary Affairs and Labour with the four Federations of Port and Dock workers resulted in a settlement on 14-7-1977. A copy of the Settlement is placed on the Table of the House. (See Appendix CII, Annexure No. 21).

**Mini Nuclear Reactor**

**239. SHRI HIMMAT SINGH:**  
**DR. V. B. SINGH:**

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Bhabha Atomic Research Centre (BARC) of designing a mini nuclear reactor;

(b) if so, what is the fuel that is being used for the purpose and what is the source from which it is being procured; and

(c) what is the estimated cost of the said reactor?

**THE PRIME MINISTER (SHRI MORARJI R. DESAI):** (a) Yes, Sir.

(b) The fuel to be used in the reactor will be Uranium-233. The fuel will be derived from thorium extracted from the beach sands of Kerala.

(c) The cost estimates have not yet been finalized as the work is still at the design stage.